

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.08.2021 (MONDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 259 of 2021 & I.A. No. 599 of 2021	CRPL Infra Pvt. Ltd. Vs. Anil Agarwal & Ors.	Rajendra Singhvi	Arun Kumar Gupta Kanishk Khetan-R1 Anil Agarwa-RP Ishan Sanghi-R8 Abhinav Srivastava-COC

### **For Directions**

2.	Comp. App (AT) (Ins) No. 1516 of 2019	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Sanjay Gupta	Abhijit Kumar Chattopadhyay Swati Saroha
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### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 571 of 2021	Mayur Bagri Vs. Overnite Express Ltd. & Anr.	Rishabh Dua	
4.	Comp. App. (AT) (Ins) No. 572 of 2021	BKFC & Co Vs. Transparent Energy System Pvt. Ltd. & Anr.	L.B. Rai	
5.	Comp. App. (AT) (Ins) No. 581 of 2021	Shabeena Arshad & Anr. Vs. Nilesh Sharma Resolution Professional Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	
6.	Comp. App. (AT) No. 87 of 2021	Sumangal Press Pvt. Ltd. & Ors. Vs. Jayanand Salgaonkar	Aaditya Pande	

### **For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P. Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	Rajat Singhai-R1 Maithili Mehta
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8.	Comp. App. (AT) (Ins) No. 189 of 2021	John Cockerill India Ltd. Vs. JSW Steel Coated Products Ltd. & Anr.	Atul Sharma	Aditya Jindal Shatrajit Banerji-R1 Bishwajit Dube-R1 Mohana-R2
9.	Comp. App. (AT) (Ins) No. 459 of 2021	Kuldeep Enterprises Vs. ABG Shipyard Ltd. & Anr.	Mohnish Nirwan	Abhishek Sharma-R1 & R2
10.	Comp. App. (AT) No. 67 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat	Abhishek Chhajed	
11.	Comp. App. (AT) No. 68 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat	CS Abhishek Chhajed	

**For Hearing**

12.	Comp. App. (AT) (Ins) No. 130 of 2021  <b>Part Heard</b>	Avneesh Kumar Singh Vs. Indian Delco Pvt. Ltd.	Prateek Gupta	Anish Gupta
13.	Comp. App. (AT) (Ins) No. 607 of 2020  <b>With</b>	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors.	Rakesh Kumar	Vijay Singh-R1 & R2 Ritoban Sarkar-R3
14.	Comp. App. (AT) (Ins) No. 650 of 2020	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R1 & R2
15.	Comp. App. (AT) (Ins) No. 133 of 2021	BSE Ltd. Vs. ACIL Cotton Industries Ltd.	Surekha Raman	
16.	Comp. App. (AT) (Ins) No. 134 of 2021	BSE Ltd. Vs. KCCL Plastic Ltd.	Surekha Raman	

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar